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**BEFORE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN ZONE BENCH,
AT PUNE.**

Original Application No.111 of 2024 WZ.

News Item Title " Layer of Toxic
Foam Floats on the Surface of Indrayani
River in Pune.

..... Applicant.

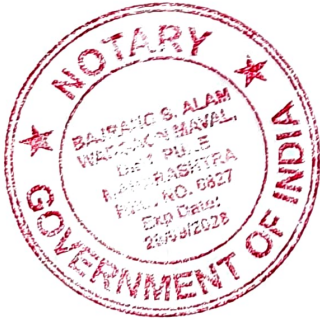
VERSUS

Maharashtra Pollution Control Board
and Others.

..... Respondents.

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For Respondent No.9

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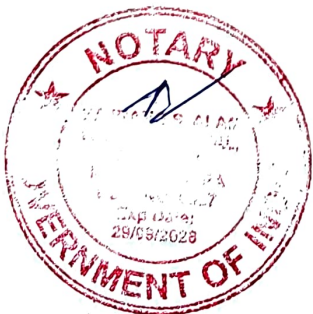
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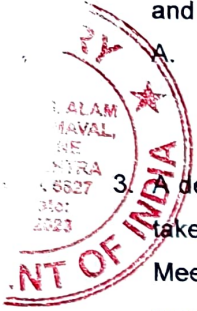
**Affidavit in Reply to the Notice dated 05.10.2024 received from
Hon'ble NGT in OA No. 111 of 2024 (WZ)**

I, Dr Pravin Laxman Nikam, Administrator and Chief Officer, Vadgaon Nagarpanchayat, Vadgaon, Maval, Dist. Pune, do hereby file this Affidavit in compliance of the Order passed by this Hon'ble Tribunal dated 16.10.2024 only with the limited purpose of bringing on record the steps taken by the Respondent No.9 – Vadgaon Nagarpanchayat about the generation, collection, and provision of sewage treatment by and on behalf of Vadgaon Nagarpanchayat. I shall not be deemed to admit anything save except whatever is specifically stated hereunder.

1. Vadgaon Nagarpanchayat is newly established Nagarpanchayat in the year 2018. Population of Nagarpanchayat as per census 2011 is 15141. The work of preparation of the Development Plan for Nagarpanchayat is in progress. The site for the Sewage Treatment plant has been shown in the Draft Development Plan. After Sanctioning of the Development Plan, the process for land acquisition will be initiated. Also Vadgaon Nagarpanchayat New Water Supply Scheme DPR has been Sanctioned by State under Maharashtra Suvarna Jayanti Nagarrothan Scheme on 04.10.2024.
2. The Maharashtra Jeevan Pradhikaran, Pune has given Technical Sanction on 14.10.2024 of Rs 16,97,28,246/- for Sewerage Treatment Plant for Vadgaon Nagarpanchayat.



Vadgaon Nagarpanchayat vide letter dated 14.10.2024 in respect of the population as of date and proposed population for the years 2026, 2041, and 2056 with Average Sewage Flow and the collection, trapping of various nallas etc. for proposed STP etc., the cost of zone 1 Nallah Intersection 1 and 2 sub work and also zone 2 Nallah Intersection have been communicated with the estimated cost of Rs. 16,97,28,246.08/- with technical approval by the Chief Officer Vadgaon Nagarpanchayat. A copy of the said technical approval dated 14.10.2024 is enclosed along with an office copy duly signed in Marathi and True Translation of said Marathi approval into English and marked as an Annexure-

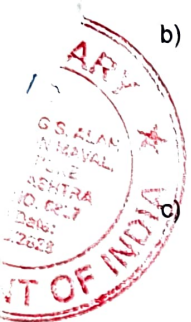


3. A detailed project report on waste water is proposed and as an immediate action to be taken until it is implemented, approval has been taken under Nagarpanchayat Special Meeting Resolution No. 1258 dated 04/08/2023 regarding natural In-situ treatment of waste water. DPR has been prepared and with Budgetary Approval and submitted to Maharashtra Jeevan Pradhikaran for Technical Sanctioning.
4. Vadgaon Nagarpanchayat also proposed in accordance with In Situ Grey Water treatment sewage treatment on an experimental basis at the Nagar Panchayat level, at Smashanbhumi and Dattanagari Nala in the city, in order to prevent sewage water directly enter into Nala. Further to prevent rain water from excavating both sides of the drain, stone pitching is placed on both sides of the drains, small seepage ponds, Kardali, Alu etc. Type of plantation, mesh has been installed to collect the solid waste from the drain as stop-gap arrangements at present.
5. A detailed project report on waste water is proposed and as an immediate action to be taken until it is implemented, approval has been taken under Nagarpanchayat Special Meeting Resolution No. 1258 dated 04/08/2023 regarding Natural In-situ Treatment of waste water, it is proposed to implement it in a comprehensive manner. Accordingly, making small natural dams, widening and deepening, planting trees on both sides, removing solid waste and cleaning, installing nets, Stone Piching on both sides of the drains, installing nets, making retention ponds etc. to prevent any further discharge of waste water into river.
6. It is submitted that the wastewater from nearby Villages like Sate, Brahman-wadi, Jambhul, Vinodewadi, Kanhe, and Mohite-wadi are mixed in the wastewater of Vadgaon

Nagarpanchayat. This has been informed to the Regional Officer, MPCB, and is also being taken into consideration at the time of preparation of the proposal for STP vide letter dated 07.12.2023.

7. Till final approval from State, Vadgaon Nagarpanchayat have taken intermediate action as a short terms measures on sewage like,
 - a) Tapping of direct entry of sewage into Nallas by screening Nets.
 - b) Regular cleaning of Nallas, Widening of Nallas has been done with Stone pitching and plantation have been done.
 - c) Housing Society are being enlightened and promoted to build and operate their STP plants. Thus regular visits and inspection of societies are done to have operational STP.
 - d) Regular promotion of Septic tank in individual household to avoid direct sewage into Nalas.
 - e) Promoting Soak Pits at individual house level (The soak pit is five feet deep with a diameter of four feet. It is connected to a silt chamber that is one foot by one foot. The silt Chamber helps to sort and other solid waste so that only water goes into the pit. The silt chamber controls the water force so that water runs smoothly into the soak pit.
8. Maharashtra Jeevan Pradhikaran gives only technical approval and sanction and accordingly it has given technical approval for providing STP of Rs.16,97,28,246.08/- on 14.10.2024. Now since the Code of Conduct in respect of the Vidhansabha Election is over and therefore after due scrutiny of the proposal done by Maharashtra Jeevan Pradhikaran will be sent with the approval of the Chief Officer and Administrator, Vadgaon Nagarpanchayat to the State. The proposed capacity of STP is 5.50 MLD for projecting year 2056.

Presently, a proper collection system for Solid Waste generated from the Vadgaon Nagarpanchayat area is provided with segregation of municipal solid waste to avoid its entry into nearby streams. The financial approval will be granted by the Urban Development Department, Government of Maharashtra. Therefore, the timeline for



commencing the tendering process and commencing the work with respect to the installation of STP can be submitted only after financial and administrative approval is granted by the Urban Development Department, Government of Maharashtra.

Dated this 23th December 2024 at Vadgaon

For Respondent No.9

Chief Officer & Administrator


Vadgaon Nagarpanchayat Vadgaon



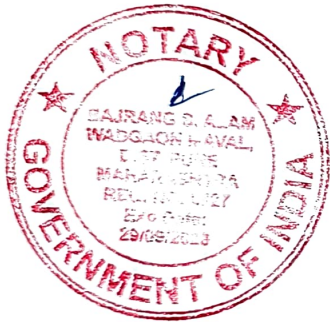
VERIFICATION

I, Dr Pravin Laxman Nikam, Administrator and Chief Officer, Vadgaon Nagarpanchayat, Vadgaon, Maval, Dist. Pune, states that I have filed the above affidavit. In compliance with Hon'ble NGT Order dated 16.10.2024. The contents of paragraphs 1 to 7 of the above Affidavit are true and correct to the best of my knowledge and information and documents made available to me by the concerned staff.


Dated this 23rd December 2024 at Vadgaon.

For Respondent No.9

Chief Officer

Vadgaon Nagarpanchayat Vadgaon



BEFORE ME


BAJARANG S. ALAM
ADVOCATE & NOTARY (GOVT. OF INDIA)
4T & POST WADGAON MAVAL
DIST. PUNE - 412 506

NOTED AND REGISTERED
AT SERIAL NUMBER 1252/24
ON 23/12/2024

24 DEC 2024



Maharashtra Jeevan Pradhikaran
Chief Engineer, Pune Regional Division Pune,
New Administrative Building, Pune Army P.P. Centre Premises,
463 Staveley Road, Near St. Mary's Church, Camp, Pune-411001
Tel: Personal 020-29706062 Office 26350062/29706064
Email: cemjppn@gmail.com

Za No. Mu.A (Pune)/Tansha-2/ Vadgaon / 2423

Date 14/10/2024

To,
 Superintending Engineer, Pune.
 Maharashtra Life Authority Board,
 Maharashtra Jeevan Pradhikaran Mandal,
 Pune.

Subject: - To grant Technical Approval under the Swachh Bharat Abhiyan, Amrit Maharashtra State Golden Anniversary Urban Upliftment Mahaabhiyan Yojana, for the construction of a Sewage Treatment Plant (Underground Sewerage System) in Vadgaon Nagarpanchayat, along with associated works.

Reference: Your office's letter No. Tansha 2/ Vadgaon/4002/ Dated 08/10/2024

This office has received a proposal regarding the grant of technical approval for the work undertaken by Vadgaon Nagar Panchayat, Taluka Maval, District Pune, for the provision of a 5.50 MLD Sewage Treatment Plant (STP), as per the above reference.

This office has examined the observation made in the said proposal as per the reference letter and hereby submits the compliance thereof as under -

- 1) The checklist for Swachh Bharat Mission (Civil) 2.0 has been included in the proposal, and accordingly, the proposal has been reviewed in accordance with the guidelines of Swachh Bharat Mission (Civil) 2.0.
- 2) The village has a total no. of 17 wards, divided into 2 zones, with a population of 15,141 as per the 2011 census. Based on the population data from 1981, 1991, 2001, and 2011, the projected populations for the years 2027, 2041, and 2057 have been calculated using the Arithmetical Increase, Incremental Increase, and Geometric Progression methods. The average of these three methods has been proposed for the population projections, as outlined below.



Sr. No.	Year	Projected Population	Water Demand	Average Sewage Flow
1	2026	20030	4.40	3.87
2	2041	26539	5.74	5.50
3	2056	35253	7.45	6.56

- 3) The village consists of 17 wards, which have been divided into two zones. According to the proposal, the sewage from all these wards currently flows through four drains in the village. One of these drains, the cemetery drain, is included in Drain Number 1. Drains 1 and 2 handle the sewage from Zone 1, and the flow rates for these drains are outlined in the proposal. It is recommended to divert the sewage from these zone drains to a Sewage Treatment Plant (STP) for treatment. Additionally, the proposal includes plans for trapping three nallas in Zone 2 to manage the sewage flow more effectively.

Sr. No.	Zone 1	Flow		
		2026	2041	2056
	Nalla No.1	1.24	1.76	2.10
	Samshan Bhuni Nalla	1.12	1.60	1.90
	Nalla No.2	1.16	1.65	1.97
	Total	3.53	5.01	5.97
	Nalla No.3	0.35	0.50	0.59

Demand for Nalla Interception				
	Interception 1(1.24+1.12)	2.36	3.36	4.00
	Interception 2	1.16	1.65	1.97
	Interception 3	0.34	0.50	0.59
	Total	3.87	5.5	6.56

- 4) The proposal suggests trapping Nalla 1 in Zone 1 and using gravity to transport the sewage to Nalla Trap 2. From there, it will be discharged into a sump near the STP. To facilitate this, an RCC NP III 350 mm diameter pipe is proposed to carry the sewage from Nalla 1 to Nalla 2. A sump and pump house will be constructed near Nalla 2, where the sewage will be pumped to the STP.
- 5) Drain 3 in Zone 2 is located downstream of Drain 2. It is proposed to intercept this drain at this point and divert the sewage to the sump drain 2 near the STP via a vertical pipe. The sewage collected at both locations near the STP/sump will then be pumped to the STP. From there, a 100-meter long, 300-mm diameter DI K-9 pipeline is proposed to transport the sewage to the SIP.
- 6) Screen and Grit in MMBR in STP is proposed near the Wet Well.
- 7) The process of acquiring land for the proposed annexes is currently underway, with detailed information provided by Vadgaon Nagar Panchayat duly certified by it. Vadgaon Nagar Panchayat will have sole responsibility for providing the land for the annexes.
- 8) A 5.5 MLD capacity STP utilizing MMBR technology is proposed to treat the total sewage collected.



- 9) The water collected in the STP will be made available for reuse by MIDC, with Vadgaon Nagar Panchayat assuming full responsibility for ensuring this.
- 10) An amount of Rs. 1,63,48,785/- has been allocated for the maintenance and repair of the scheme for the year.
- 11) One desludging vehicle has been included in the budget, with the proposed rate based on the GeM Portal.
- 12) The test report of the sewage from the drain has been attached, and the proposed technology will process the sewage within the limits specified by the Green Deal. Vadgaon Nagar Panchayat must ensure this.
- 13) The rates for 40 and 70.80 horsepower pumps have been proposed according to market rates, and the relevant rate sheets are attached.
- 14) The rates for MS Screen Frames have been proposed according to market rates, and the relevant rate sheets are attached.
- 15) Solar panels with capacities of 142 KWP and 12 KWP have been proposed in the budget, based on the pump capacities.
- 16) The technical fee for the proposal is Rs. 13,84,880/-, of which Rs. 10 lakh has already been paid, as informed by the Executive Engineer.
- 17) After inspection in this office, the cost of the scheme is Rs. 13,84,87,987.33/- (net) and Rs. 16,97,28,246.08/- (gross). The gross cost includes 18% GST, 1% TS, and 2.99% PMC charges. The proposed rates in the scheme are based on the 2023-24 MJPR rates and the 2022-23 rates from the Public Works Department.

The Board Office has thoroughly verified the estimates and rates in the revised plan. The following details outline the original sanctioned plan cost, the revised plan cost, and the associated increases or savings.

Sr.No.	Name of Subwork	Cost in Rs.
	Zone – 1	
1	Nalla Intersection 1	611824.00
2	Nalla Intersection 2	594074.00
3	Gravity Main (I & D 1 to I & D 2) L-400 m, D-350 mm	1855376.00
4	Gravity Main (I & D 2 to PS 1) L-100 m, D-250 mm	443938.00
5	Rising Main PS 1 to STP (L-100m Dia - 300mm)	775813.00
6	Sewage Treatment Plant MBBR Capacity 5.5 Mid	62902858.33
7	Pumping Station at STP (Dia – 6m)	6613313.00
8	Discharge, head 25m, Minimum 35 HP	17071846.00
9	Solar Provision	5585728.00
10	Trial Run (STP - 1)	16348785.00
	Total Cost of Zone - 1	112803555.33
	Zone – 2	
1	Nalla Intersection 3	584256.00
3	Rising Main PS 2 STP (L- 1700m Dia-150mm)	5442729.00
4	Pumping Station at STP (Dia- 3m)	3254252.00
6	Discharge head- 20m, Minimum 5 HP	12903195.00
8	Desludging Vehicle (1 vehicle)	3500000.00
	Total Cost of Zone - 2	25684432.00
	Net Cost (zone – 1 & zone-2)	138487987.33
	Add 18% GST charges	24927837.72
	Technical Sanction by MJP (1%)	1384879.87
	Total Cost	164800705.00



	Add 2.99% PMC Charges	4927541.08
	Total Cost	169728246.08

As mentioned above, technical approval is being given as per Form No. 85 Item No. 122, October 2024, at the cost of Rs. 16,97,28,246.08/- (18% GST, 1% Technical Sanction, 2.99% PMC Charges) subject to the following conditions.

- 1) It will be the Nagar Panchayat's responsibility to strictly adhere to the terms outlined in the administrative and technical approval of the scheme.
- 2) The Nagar Panchayat should make an informed decision regarding the adoption of a comparative analysis, demonstrating that the proposed technology is more viable for the given capacity compared to conventional methods.
- 3) Vadgaon Nagar Panchayat will be obligated to pass the plan acceptance resolution based on the technical approval price of the plan.
- 4) Work should commence only once the necessary funds are available. The Municipal Council is responsible for ensuring the availability of these funds.
- 5) The concepts of all the components in the plan should be verified, assuming the levels specified in the plan set are accurate as per the survey. Before beginning the work, the Nagar Panchayat must conduct an operational survey, and if discrepancies are found, approval from this office should be sought after re-conceptualization.
- 6) Materials such as cement, sand, gravel, steel, and concrete cubes required for the commencement of the scheme should be inspected by the College of Engineering Technological University, Pune.
- 7) All work related to the scheme should be carried out in accordance with the prevailing Indian Standard (IS Code).
- 8) Before inviting tenders for the work, the Nagar Panchayat must perform a detailed cost analysis for items with rough provisions in the scheme, prepare cost estimates based on the current price list, and obtain approval from the competent authorities.
- 9) Prior to starting the tender process for the scheme, the Nagar Panchayat must submit a certificate confirming the proposed works in the scheme. In the event of any technical changes to the proposal, it will be the responsibility of the Municipal Council to seek approval from this office based on the technical revisions.
- 10) During the execution of the work, the Nagar Panchayat must publish the tender instructions and ensure the completion of the work in accordance with the prevailing government rules.
- 11) The Nagar Panchayat should finalize the dimensions of the items proposed in the budget after direct inspection, as necessary. This office will not be held responsible for any excess quantities.
- 12) The Nagar Panchayat must include a warranty period condition in the tender (Warranty Agreement) for mechanical accessories in the scheme, as per the prevailing practices.
- 13) Before initiating the tender process for the scheme, the RCC concept of the works, as well as the hydraulics concept, should be verified and approved by the College of Engineering Technological University, Pune. Only after approval should the tender process begin. If there are any changes in the concept, the Municipal Council is responsible for obtaining approval from this office, and the tender process should proceed only after approval of the changes.
- 14) Before initiating the tender process for the proposed plan, a certificate from the Municipal Council confirming the proposed works must be submitted. Any technical changes to the plan must receive approval from this office before being implemented. The tender process should proceed only after approval of any such technical changes.



- 15) The Nagar Panchayat shall ensure compliance with the provisions of the Energy Conservation Building Code (ECBC) for the said building at its level.
- 16) The Municipal Corporation shall be responsible for verifying that the design of the proposed building is earthquake-resistant, while the responsibility for implementing rainwater harvesting, as required, will remain with the Nagar Panchayat.
- 17) The Municipal Panchayat shall be responsible for conducting the RCC design and ensuring the land's load-bearing capacity before initiating the proposed work.
- 18) During construction, the building's height must be maintained, and proper access for fire engines must be ensured.
- 19) The scheme is being granted technical approval for administrative approval.
- 20) The Nagar Panchayat shall proceed with the tender process only after fulfilling all the conditions mentioned above.

(Vaishali Ovate)

Chief Engineer (P)

Copy - To Executive Engineer Majipra Division No 2 Pune for information and further action.

True Translation of Marathi Letter dtd.14.10.2024 from Maharashtra Jeevan Pradhikaran, Maharashtra Government

Authorised Signatory of Vadgaon Nagarpanchayat.



VADGAON MAVAL NAGAR PANCHAYAT VADGAON MAVAL SEWAGE TREATMENT
PLANT & ALLIED WORKS
TAL MAVAL DIST. PUNE
RECAPITULATION SHEET

Sr. No.	Name of Subwork	
	Zone-1	
1	Nalla Intersection 1	611824.00
2	Nalla Intersection 2	594074.00
3	Gravity Main (1 & D 1 to 1 & D 2)L-400 m. D-350 mm	1855376.00
	Gravity Main (1 & D 2 to PS 1)L-100 m. D-250 mm	443938.00
5	Rising Main PS I to STP (L-100m Dia.- 300mm)	775813.00
6	Sewerage Treatment Plant MBBR Capacity 5.5 Mld	62902858.33
7	Pumping Station at STP (Dia-6m)	6613313.00
8	Discharge, head- 25 in, Minimum 35 HP	17071846.00
9	Solar Provision	5585728.00
10	Trial Run (STP-1)	16348785.00
	Total Cost Zone -1	112803555.33
	Zone-2	
1	Nalla Intersection 3	584256.00
3	Rising Main PS 2 to STP (L-1700m Dia.- 150mm)	5442729.00
4	Pumping Station at STP (Dia.- 3m)	3254252.00
6	Discharge head-20m, Minimum 5 HP	12903195.00
8	Desludging Vehicle (1 vehicle)	3500000.00
	Total Cost Zone -2	25684432.00
	Net Cost (zone-1 & zone-2)	138487987.33
	Add 18% GST charges	24927837.72
	Technical Sanction by MJP (1%)	1384879.87
	Total Cost	164800705.00
	Add 2.99% PMC Charges	4927541.08
	Total Cost	169728246.08

Xxx

xxx

xxx

Consultant
Geospatial studio,
Pune

Engineer
Vadgaon Maval Nagarpanchayat

Chief Officer
Vadgaon Maval Nagarpanchayat





महाराष्ट्र जीवन प्राधिकरण

मुख्य अभियंता, पुणे प्रादेशिक विभाग पुणे,
नवीन प्रशासकीय इमारत, पुणे लष्कर पा.पु. केंद्र आवार,
४६३ स्टेव्हली रोड, सेंट मेरी चर्च शेजारी, कॅम्प, पुणे-४११००९
दूरध्वनी : वैयक्तिक ०२०-२९७०६०६२
कार्यालयीन २६३५००६२/२९७०६०६४



स्वातंत्र्याचा अमृत महोत्सव

Email : cemjppn@gmail.com

जा क्र मुअ (पुणे)/तांशा -2/ वडगांव /२६२७

दि. १४/10/2024

प्रति,
अधिक्षक अभियंता,
महाराष्ट्र जीवन प्राधिकरण मंडळ,
पुणे.

विषय :- स्वच्छ भारत अभियान, अमृत महाराष्ट्र राज्य सुवर्ण जयंती नगरोत्थान
महाअभियान योजने अंतर्गत वडगाव व नगरपंचायतचे सांडपाणी प्रक्रिया केंद्र
उभारणे (भुयारी गटार योजना) व इतर कामासाठी तांत्रिक मान्यता मिळणेबाबत.

संदर्भ :- आपल्या कार्यालयाचे पत्र क्र तांशा 2/ वडगांव /4002/ दि. 08/10/2024

वडगांव नगरपंचायत ता. मावळ, जि.पुणे वडगांव नगरपंचायतीने हाती घेतलेल्या कामांस
(5.50 MLD सांडपाणी प्रक्रिया केंद्र उभारणी) तांत्रिक मंजूरीबाबतचा प्रस्ताव आपल्या कार्यालयाचे
संदर्भीय पत्रान्वये, या कार्यालयास प्राप्त झाला आहे.

उपरोक्त संदर्भीय पत्र क्र. 1 अन्वये उपस्थित केलेल्या शेऱ्याची पुर्तता सादर करण्यात आली
आहे. प्राप्त प्रस्तावाची तपासणी केली असता निरिक्षणे पुढील प्रमाणे आहेत.

- 1) प्रस्तावामध्ये स्वच्छ भारत मिशन (नागरी) २.० ची तपासणी सूची जोडण्यात आली आहे.
त्यामुळे सदर प्रस्ताव स्वच्छ भारत मिशन (नागरी) २.० च्या मार्गदर्शक सूचनानुसार
तपासण्यात आला आहे.
- 2) गावामध्ये एकूण १७ वार्ड असून गावामध्ये २ झोन करण्यात आले आहे, तसेच सन २०११
सालची लोकसंख्या १५१४१ इतकी आहे. सन १९८१, १९९१, २००१, २०११ ची लोकसंख्या
गृहित धरून सन २०२६, २०४१ व २०५६ सालासाठी लोकसंख्या Arithmetical increase,
Incremental increase व Geometric Progress Method नुसार परिगणीत करण्यात
आली असून, या तिन्हीची सरासरी प्रस्तावित करण्यात आली आहे. त्यानुसार लोकसंख्या
खालील प्रमाणे.



Sr.No.	Year	Projected Population	Water Demand	Average Sewage Flow
1	2026	20030	4.40	3.87
2	2041	26539	5.74	5.50
3	2056	35253	7.45	6.56

- ३) गावामध्ये एकूण १७ वार्ड असून गावाचे २ झोन करण्यात आले आहेत. त्या सर्व वार्डमध्ये होणारे मलजल सद्यस्थितीमधून गावातुन वाहणाऱ्या एकूण ४ नाल्यांमधून वाहत असल्याचे प्रस्तावामध्ये नमूद आहे. यामधील स्मशानभूमी नाला हा नाला नंबर १ मध्ये येऊन मिळतो. नाला नंबर १ व नाला नंबर २ हा झोन १ मधील मलजल वाहून नेतो. त्यानुसार त्यातील Flow प्रस्तावित आहेत. व हे झोन नाले Trap करून उपलब्ध मलजल प्रक्रिया करणेसाठी STP मध्ये टाकणे प्रस्तावित आहे. तसेच झोन २ मधील नाला Trap करणे असे एकूण ३ टिकाणी नाला Traping प्रस्तावित आहे.

Sr No.	Zone 1	Flow		
		2026	2041	2056
	Nala No. 1	1.24	1.76	2.10
	Samshan Bhumi Nala	1.12	1.60	1.90
	Nala No. 2	1.16	1.65	1.97
	Total	3.53	5.01	5.97
	Nala No. 3	0.35	0.50	0.59

Demand for Nala Interseption			
Interseption 1 (1.24 + 1.12)	2.36	3.36	4.00
Interseption 2	1.16	1.65	1.97
Interseption 3	0.34	0.50	0.59
Total	3.87	5.5	6.56

- ४) झोन १ मधील नाला १ Trap करून उपलब्ध मलजल गुरुत्वाने नाला Trap २ मध्ये वाहून नेऊन तेथील संप मधून ते STP जवळील संपमध्ये टाकणे प्रस्तावित आहे. नाला १ ते नाला २ मलजल वाहून नेण्यासाठी RCC NP III 350 mm व्यासाचा पाईप प्रस्तावित आहे. नाला २ जवळ १ संप व पंप हाऊस प्रस्तावित असून ते तेथून STP मध्ये टाकणे प्रस्तावित आहे.
- ५) झोन २ मधील नाला ३ हा उपरोक्त नाला २ च्या खालील बाजूस आहे. याटिकाणी नाला Trap करून मलजल उर्ध्वनलिकेने STP जवळील संप नाला २ मध्ये नेणे प्रस्तावित आहे. त्या दोन्ही टिकाणावरून STP जवळील / संपमध्ये जमा होणारे मलजल पंप करून STP



मध्ये टाकणे प्रस्तावित आहे. तेथून STP मध्ये मलजल वाहून नेण्यासाठी 100 मी लांबीचे 300 मिमी व्यासाची DI K-9 उध्वनलिका प्रस्तावित आहे.

- ६) STP मधील MMBR मधील Screen व Grit येथेच Wet Well जवळ प्रस्तावित आहे.
- ७) प्रस्तावित उपांगांसाठी जागा ताब्यात घेण्याची प्रक्रिया सुरु आहे, याबाबतची सविस्तर माहिती वडगाव नगरपंचायतीने प्रमाणापत्राद्वारे सादर केली आहे. उपांगांसाठी जागा उपलब्ध करून देण्याची सर्वस्वी जबाबदारी ही वडगाव नगरपंचायतीची राहिल.
- ८) STP मध्ये जमा होणाऱ्या एकुण मलजलावर प्रक्रिया करण्यासाठी MMBR तंत्रज्ञानावर आधारित 5.5 MLD क्षमतेचा STP प्रस्तावित आहे.
- ९) STP मध्ये जमा होणाऱ्या सादर पाण्याचा पुनर्वापर हा MIDC साठी उपलब्ध करण्यात येणार आहे. याची खातरजमा करण्याची सर्वस्वी जबाबदारी ही वडगाव नगरपंचायतीची राहिल.
- १०) योजनेच्या 1 वर्षांच्या देखभाल व दुरुस्तीसाठी रु 1,63,48,785/- इतकी तरतुद करण्यात आली आहे.
- ११) अंदाजपत्रकामध्ये १ Desludging Vehicle ची तरतुद केली आहे. दर GeM Portal वरून घेऊन त्यानुसार प्रस्तावित आहे.
- १२) नालाच्या मलजलाचा Test Report जोडण्यात आलेला असून प्रस्तावित तंत्रज्ञानामुळे हरितलवादा मार्फत देण्यात आलेल्या मर्यादेमध्ये मलजलावर प्रक्रिया होणार आहे. याबाबत वडगाव नगरपंचायतीने खात्री करणे आवश्यक आहे.
- १३) 40, 70,80 अश्वशक्ती पंपाचे दर बाजारभावाप्रमाणे प्रस्तावित करण्यात आलेले असून त्याबाबतचे दरपत्रके जोडण्यात आले आहेत.
- १४) MS Screen Frame चे दर बाजारभावाप्रमाणे प्रस्तावित करण्यात आलेले असून त्याबाबतचे दरपत्रके जोडण्यात आले आहेत.
- १५) प्रस्तावित अंदाजपत्रकामध्ये 142 KWP व 12 KWP क्षमतेचे सोलार पॅनल प्रस्तावित करण्यात आले असून पंपाच्या क्षमतेनुसार सोलार प्रस्तावित आहे.
- १६) सादर प्रस्तावाचे तांत्रिक शुल्क रु. 13,84,880/- होत असून त्यापैकी रु. 10 लक्ष इतके शुल्क भरण्यात आल्याचे कार्यकारी अभियंता यांनी कळविले आहे.
- १७) या कार्यालयातील तपासणी अंती योजनेची किंमत रु. 13,84,87,987.33/- (निव्वळ) व रु. 16,97,28,246.08/- (दोबळ) इतकी होत आहे. दोबळ किंमतीमध्ये 18% GST, 1 % TS व 2.99 % PMC Charges या बाबींचा समावेश आहे. योजनेतील प्रस्तावित दर मजीप्रा च्या सन 2023-24 व सार्वजनिक बांधकाम विभागाच्या सन 2022-23 नुसार आहेत.




- 1) योजनेच्या प्रशासकिय व तांत्रिक मान्यतेच्या अटीचे काटेकोरपणे पालन करण्याची जबाबदारी नगरपंचायतीची राहिल.
- 2) पारंपारिक पद्धतीच्या तुलनेमध्ये या क्षमतेसाठी सदर तंत्रज्ञान व्यवहारीक असल्याचे नमूद असलेला तुलनात्मक तक्ता स्विकारण्या बाबत नगरपंचायतीने योग्य निर्णय घ्यावा.
- 3) योजनेच्या तांत्रिक मंजूर किंमतीनुसार योजना स्विकृती ठराव करुन घेणे वडगांव नगरपंचायतीवर बंधनकारक राहिल.
- 4) या कामासाठी निधी उपलब्ध झाल्यानंतरच कामे हाती घेण्यात यावीत. आवश्यक तो निधी उपलब्ध करुन घेण्याची जबाबदारी नगरपंचायतीची राहिल.
- 5) योजनेतील सर्व उपांगाची संकल्पने योजना संचामध्ये नमूद केलेल्या लेव्हल्स सर्वेक्षणानुसार बरोबर आहेत असे गृहीत धरुन तपासली आहेत. नगरपंचायतीचे योजनेचे काम चालू करण्यापुर्वी कार्यव्ययी सर्वेक्षण करावे व त्यानुसार काही फरक होत असल्यास पुन्हा संकल्पने करुन त्यास या कार्यालयाची मंजूरी घेण्यात यावी.
- 6) योजना सुरु असताना लागणारे साहित्य जसे - सिमेंट, वाळू, खडी, स्टील व काँक्रीट क्यूब हे कॉलेज ऑफ इंजिनियरींग टेक्नॉलॉजिकल युनिव्हर्सिटी, पुणे यांचे कडुन तपासणी करुन घ्यावे.
- 7) योजनेतील सर्व कामे प्रचलित भारतीय मानकाप्रमाणे (IS Code) करण्यात यावी.
- 8) नगरपंचायत या कामाच्या निविदा काढणेपुर्वी योजनेमध्ये ज्या बाबींकरीता ढोबळ तरतूद करण्यात आली आहे, त्या बाबींची सविस्तर दरपृथःकरणे चालू दरसूचीनुसार करुन योजनेची कार्यव्ययी अंदाजपत्रके तयार करुन त्यास सक्षम अधिका-यांची मंजूरी घेण्यात यावी.
- 9) सदर योजनेची निविदा प्रक्रिया सुरु करण्यापुर्वी, योजनेमध्ये प्रस्तावित कामांबाबत नगरपंचायतीने खातरजमा करणे आवश्यक राहिल. तदनंतर प्रस्तावामध्ये कोणत्याही प्रकारचा तांत्रिक बदल झाल्यास, तांत्रिक बदलानुसार योजनेस या कार्यालयाची मंजूरी घेण्याची जबाबदारी नगरपंचायतीची राहिल.
- 10) प्रत्यक्ष काम करताना शासनाच्या प्रचलित नियमानुसार निविदा सुचना प्रसिध्द करुन काम पूर्ण करणे नगरपंचायतीवर बंधनकारक राहिल.
- 11) या अंदाजपत्रकामध्ये प्रस्तावित बाबींची परिमाणे ही नगरपंचायत प्रत्यक्ष पाहणी करुन व आवश्यकतेनुसार अंतिम करावी. ज्यादा परिमाणासाठी हे कार्यालय जबाबदार राहणार नाही.



- 12) नगरपंचायतीने सदर योजनेतील यांत्रिकी उपांगासाठी प्रचलित पध्दतीनुसार हमी कालावधीची अट निविदेत (Warantee Agreement) अंतर्भूत करण्यात यावी.
- 13) सदर योजनेची निविदा प्रक्रीया करण्यापुर्वी आर.सी.सी. कामांची संकल्पने तसेच हायड्रॉलिक्स संकल्पने कॉलेज ऑफ इंजिनियरींग टेक्नॉलॉजिकल युनिव्हर्सिटी, पुणे यांचेकडून तपासून मंजूर करुन घ्यावीत. तदनंतरच निविदा प्रक्रीया करावी. संकल्पनामध्ये कोणत्याही प्रकारचा बदल झाल्यास या कार्यालयाची मंजूरी घेण्याची जबाबदारी नगरपंचायतीची राहिल. सदर बदलास मंजूरी प्राप्त झाल्या नंतरच निविदा प्रक्रीया करण्यात यावी.
- 4) सदर योजनेची निविदा प्रक्रीया सुरु करण्यापुर्वी, योजनेमध्ये प्रस्तावित कामांबाबत नगरपंचायतीने खातरजमा करणे आवश्यक राहिल. सदर योजनेत कोणत्याही प्रकारचा तांत्रिक बदल करण्यापुर्वी त्यास या कार्यालयाची मंजूरी घेण्याची जबाबदारी नगरपंचायतीची राहिल. सदर तांत्रिक बदलास मंजूरी प्राप्त झाल्या नंतरच निविदा प्रक्रीया करण्यात यावी.
- 15) सदर इमारतीस ECBC code (Energy Conservation Building Code) तरतूदीनुसार नगरपंचायतीने आपल्या स्तरावर खात्री करुन घेणे आवश्यक राहिल.
- 16) प्रस्तावित इमारतीचे संकल्पन भूकंप रोधक असल्याबाबत तपासण्याची जबाबदारी नगरपंचायतीची राहिल. आवश्यकतेनुसार Rain water Harvesting करुन घेण्याची जबाबदारी नगरपंचायतीची राहिल.
- 17) प्रस्तुत काम सुरु करण्यापुर्वी जमीनीची भार धारण क्षमता व त्याबाबत खात्री करुन RCC संकल्पने करणे व त्याप्रमाणे काम करण्याची जबाबदारी नगरपंचायतीची राहिल.
- 18) प्रत्यक्ष काम चालु करताना इमारतीच्या जोत्याची उंची योग्य ठेवावी तसेच अग्निशामक गाडीला योग्य अॅप्रोच राहिल याची दक्षता घ्यावी.
- 19) सदर योजनेस प्रशासकीय मान्यतेकरीता तांत्रिक मान्यता प्रदान करण्यात येत आहे.
- 20) वर नमुद केलेल्या सर्व अटींची परिपूर्ण पुर्तता झाल्यानंतरच निविदा कार्यवाही करणे नगरपंचायतीवर बंधनकारक राहिल.

सहपत्र :- किंमतीचा गोषवारा.


(वैशाली आवटे)
मुख्य अभियंता (प्र)

प्रत :- कार्यकारी अभियंता मजीप्रा विभाग क्र 2 पुणे यांना माहिती व पुढील कार्यवाहीसाठी.



VADGAON MAVAL NAGAR PANCHAYAT
VADGAON MAVAL SEWAGE TREATMENT PLANT & ALLIED WORKS
TAL. MAVAL DIST. PUNE
RECAPITULATION SHEET

Sr. No.	Name of Subwork	Cost in Rs.
	Zone-1	611824.00
1	Nalla Intersection 1	594074.00
2	Nalla Intersection 2	1855376.00
3	Gravity Main (I & D 1 to I & D 2)L-400 m, D-350 mm	443938.00
4	Gravity Main (I & D 2 to PS 1)L-100 m, D-250 mm	775813.00
5	Rising Main PS 1 to STP (L-100m Dia- 300mm)	62902858.33
6	Sewerage Treatment Plant MBBR Capacity 5.5 Mld	6613313.00
7	Pumping Station at STP (Dia- 6m)	17071846.00
8	Discharge , head- 25 m, Minimum 35 HP	5585728.00
9	Solar Provision	16348785.00
10	Trial Run (STP-1)	112803553.33
	Total Cost of Zone -1	
	Zone-2	524256.00
1	Nalla Intersection 3	5442729.00
3	Rising Main PS 2 to STP (L-1700m Dia- 150mm)	3254252.00
4	Pumping Station at STP (Dia- 3m)	12903195.00
6	Discharge head- 20m, Minimum 5 HP	3500000.00
8	Desludging Vehicle (1 vehicle)	25684432.00
	Total Cost of Zone -2	
	Net Cost(zone -1 & zone -2)	138487987.33
	Add 18 % GST charges	24927837.72
	Technical Sanction by MJP (1%)	1384879.87
	Total Cost	16,48,00,705.00
	Add 2.99% PMC Charges	4927541.08
	Total Cost	16,97,28,246.08



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